

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**

(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.12
I.A. Nos. 74/2022 & 85/2024 in
C.P. (IB) No.60/BB/2020**

IN THE MATTER OF:

M/s. Bheemasamudra Land Developers and Builders ... Petitioner
Vs.
M/s. Metrik Infra-projects Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in I.A No.85/2024 : Shri Atul Madhvan

ORDER

1. Heard the Ld. Counsel for the Applicant in I.A No.85 of 2024.
2. List the **I.As and C.P** on **28.06.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)**